

DELHI JUDICIAL ACADEMY

Programme Name & Code: Core Competence Conference for Knowledge, Skill & Perspective Development
Duration, Date & Day: One (1) Day on 09th October, 2026 (Friday)
Participants: Presiding Officers (Labour Court) & Presiding Officer (Industrial Tribunal)
Venue: Conference Hall (Room No-103), First Floor, Rouse Avenue Court Complex, New Delhi.
Programme Director: Mr. Rajeev Bansal, Director (Academics) Delhi Judicial Academy.
Programme Coordinator: Mr. Jiten Mehra, Additional Director, Delhi Judicial Academy.

Date & Day	10:00 am – 11:30 am	11:30 11:45 am	11:45 am – 01:15 pm	01:15 01:45 pm	01:45 pm – 03:15 pm	03:15 03:30 pm	03:30 pm – 05:00 pm
09.10.2026 (Friday)	<u>Session-I</u>		<u>Session-II</u>		<u>Session-III</u>		<u>Session-IV</u>
	The Industrial Disputes Act, 1947: Basic Concepts (I) • Definition • Workman • Industry • Industrial Dispute • Reference (Sec. 2A) • Issues related to dismissal, retrenchment & termination • Sec. 25F & ancillary provisions Speaker: • Mohd. Farrukh, District Judge (Commercial Court-02), North District, Rohini Courts	T E A B R E A K	The Industrial Disputes Act, 1947: Basic Concepts (II) • Domestic Inquiries • Scope • Result: Discharge & Dismissal • Scope of Sec. 33A & 33(2)(b) Mandatory Directions in Circulated Judgments Speaker: • Mohd. Farrukh, District Judge (Commercial Court-02), North District, Rohini Courts	L U N C H B R E A K	Issues, Challenges & Interplay in the Implementation of Labour Laws • The Laws & their Interplay ◦ Industrial Disputes Act, 1947 ◦ Payment of Wages Act, 1936 ◦ Industrial Employment (Standing Orders) Act, 1946 • Rules of Appreciation of Evidence ◦ Burden of Proof ◦ Presumptions • Relief – Principles for Grant/Refusal ◦ Reinstatement ◦ Back Wages ◦ Compensation – Rules of Quantification • Reforms in Labour Laws: Latest Developments Speaker: • Prof. (Dr.) B.T. Kaul, Former Professor of Law, Delhi University and Chairperson, Delhi Judicial Academy	T E A B R E A K	Recovery of money due from employer- Sec. 33C of Industrial Disputes Act • Awards ◦ Interim or final determination ◦ Compromise Award ◦ Ex-parte award ◦ Withdrawal of dispute ◦ Relief Speaker: • Prof. (Dr.) B.T. Kaul, Former Professor of Law, Delhi University and Chairperson, Delhi Judicial Academy

**Nomination List for
Core Competence Conference for Knowledge, Skill & Perspective Development
for Presiding Officers (Labour Court) & Presiding Officers (Industrial
Tribunal)
(Full Strength)
on
09th October, 2026**

Sl. No.	Name of Officer	Present Posting	No	Place of Posting
1	Ms. Navita Kumari Bagha	POIT		Rouse Avenue
2	Mr. Sharad Gupta	POIT	2	Rouse Avenue
3	Mr. Satish Kumar	POLC	3	Rouse Avenue
4	Mr. Sumit Dass	POLC	6	Rouse Avenue
5	Mr. Neeraj Gaur	POLC	1	Rouse Avenue
6	Mr. Sudhanshu Kaushik	POLC	4	Rouse Avenue
7	Mr. Devender Nain	POLC	2	Rouse Avenue
8	Mr. Harjyot Singh Bhalla	POLC	8	Rouse Avenue
9	Mr. Satvir Singh Lamba	POLC	5	Rouse Avenue
10	Mr. Harun Pratap	POLC	7	Rouse Avenue
11	Mr. Rakesh Kumar Rampuri	POLC	10	Rouse Avenue
12	Ms. Sheetal Chaudhary Pradhan	POLC	9	Rouse Avenue



No. DJA/Trg./Conf./POLC&POIT/2080/2026/4064

08th September, 2026

To

The Ld. Principal District & Sessions Judge,
-cum-Special Judge (PC Act) CBI,
Rouse Avenue District Court,
New Delhi

Sub.: Revised Date for Core Competence Conference for Knowledge, Skill and Perspective Development for Presiding Officers (Labour Court) & Presiding Officers (Industrial Tribunal) on 09th October, 2026.

Respected Sir,

In continuation of the Academy's Letter No. No. DJA/Trg./Conf./ POLC&POIT/2080/2026/3976 dated 31st August, on the subject cited above and as per the approved Training Calendar for the year 2026, it is to inform that the 'Core Competence Conference for Knowledge, Skill and Perspective Development' for Presiding Officers of Industrial Tribunals and Labour Courts which was earlier scheduled to be held on 11th September, 2026 (Friday) at the Delhi Judicial Academy, has been rescheduled to 09th October, 2026 (Friday) at the Delhi Judicial Academy as 11th September, 2026 being declared holiday by the Hon'ble High Court of Delhi on account of BRICS Summit, 2026 scheduled to be held in Delhi from 11th to 13th September, 2026.

The nomination list of Judicial Officers for the aforesaid programme, as already communicated vide Annexure 'A' to the earlier letter, shall remain the same.

The schedule of the programme shall be communicated in due course. It is requested that nominated Judicial Officers may kindly be communicated about the revised date of nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through your good office.

If the exemption is required on an urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by your goodself. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 09th October, 2026, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

It is further requested that the nominated Judicial Officers be instructed to ensure their mandatory attendance and punctuality. The attendance record shall be submitted to the Hon'ble High Court of Delhi upon conclusion of the programme. Inconvenience, if any, caused is deeply regretted.

With regards,

Encl.: As above

Yours faithfully,

(Moula Farrukh)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No. JOTP/RACC/Gaz./2026/ 1110/D - 11122/D

Dated: 09/09/26

Copy forwarded in continuation to this office endorsement No. JOTP/ RACC/ Gaz./ 2026/ 10694-10715/D dated 01.09.2026 for information and necessary action to:-

1. The concerned Judicial Officers, Rouse Avenue Court Complex, New Delhi.
2. The Branch In-charge, Admn. Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The P.S. to the Ld. Pr. District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RA/C, New Delhi.
4. The Web-site Committee, Tis Hazari Courts, Delhi.

(Dg Vinay Singh)
Officer In-charge (Judl.)
for Principal District & Sessions Judge-
cum-Spl. Judge (PC Act) (CBI)
Rouse Avenue Court Complex
New Delhi

09/09/2026

**Nomination List for
Core Competence Conference for Knowledge, Skill & Perspective Development
for Presiding Officers (Labour Court) & Presiding Officers (Industrial
Tribunal)
(Full Strength)
rescheduled for
09th October, 2026**

Sl. No.	Name of Officer	Present Posting	No	Place of Posting
1	Ms. Navita Kumari Bagha	POIT		Rouse Avenue
2	Mr. Sharad Gupta	POIT	2	Rouse Avenue
3	Mr. Satish Kumar	POLC	3	Rouse Avenue
4	Mr. Sumit Dass	POLC	6	Rouse Avenue
5	Mr. Neeraj Gaur	POLC	1	Rouse Avenue
6	Mr. Sudhanshu Kaushik	POLC	4	Rouse Avenue
7	Mr. Devender Nain	POLC	2	Rouse Avenue
8	Mr. Harjyot Singh Bhalla	POLC	8	Rouse Avenue
9	Mr. Satvir Singh Lamba	POLC	5	Rouse Avenue
10	Mr. Harun Pratap	POLC	7	Rouse Avenue
11	Mr. Rakesh Kumar Rampuri	POLC	10	Rouse Avenue
12	Ms. Sheetal Chaudhary Pradhan	POLC	9	Rouse Avenue

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Re: Revised Date for Core Competence Conference for Knowledge, Skill and Perspective Development for Presiding Officers (Labour Court) & Presiding Officers (Industrial Tribunal) on 09th October, 2026.

Delhi Judicial Academy < dja@nic.in >

Thu, 01 Oct 2026 12:42:05 PM +0530

To "pdj-racc"<pdj-racc@ddc.nic.in>,"judicialrouseavenue"<judicialrouseavenue@gmail.com>

Office of District & Sessions Judge Rouse Avenue Courts, New Delhi Diary No. 13033/R 01 [01/10/2026] Rouse Avenue Court, New Delhi
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To

The Ld. Principal District & Sessions Judge,
-cum-Special Judge (PC Act) CBI,
Rouse Avenue District Court,
New Delhi

Respected Sir,

In continuation to the Academy's earlier letter No. DJA/Trg./Conf./POLC&POIT/2080/2026/4064 dated 08th September, 2026 regarding the above cited subject, this is to inform that the subject training programme shall be conducted at the **Conference Hall (Room No.-103), First Floor, Rouse Avenue Court Complex, New Delhi** instead of the Delhi Judicial Academy

The Programme schedule and the list of participants of the subject programme is attached herewith for kind information.

Your goodself is therefore requested to inform the participants about the programme being conducted physically at the **Conference Hall (Room No.-103), First Floor, Rouse Avenue Court Complex, New Delhi**.

Thanking you.

Regards,

Judicial Branch

POBJ/RADC (officiating)
01/10/2026

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC ACT)
(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI

No. IOTP/RACC/Gaz./2026/ 12360-12380/2

Dated: 05/10/26

Copy along with its enclosures forwarded in continuation to this office endorsement No. IOTP/RACC/Gaz./2026/11110/D-11132/D dated 09.09.2026, for information and necessary action to:-

1. All the Ld. Presiding Officers, Industrial Tribunals & Labour Courts, Rouse Avenue Court Complex, New Delhi.
2. The Branch In-charge, Admn, Filing, Pool Car, Computers, Care Taking & Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The AS. to the Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RACC, New Delhi.
4. The Web-site Committee, Tis Hazari Courts, Delhi.

(Dig Vinay Singh)
Officer In-charge (Judl.)
for Principal District & Sessions Judge-
cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi

05/10/2026